

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MANTHAN BROADBAND SERVICES PRIVATE LIMITED

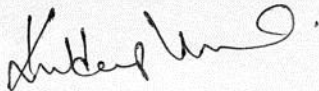
SL No	PARTICULARS	DETAILS
1	Name of corporate debtor	Manthan Broadband Services Private Limited
2	Date of incorporation of corporate debtor	30 th May 2002
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata
4	Corporate Identity No./Limited Liability Identification Number of the corporate debtor	U64203WB2002PTC094700
5	Address of the registered office and principal office (if any) of the corporate debtor	Registered Office: 6 Ganesh Chandra Avenue, Kolkata-700013
6	Date of closure of Insolvency Resolution Process	06 th April 2022
7	Liquidation commencement date of corporate debtor	06 th April 2022
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Kuldeep Verma IBBI/IPA-001/IP-P00014/2016-17/10038
9	Address and e-mail of the liquidator, as registered with the Board	Address: 46, B B Ganguly Street ,5 th Floor Unit 501, Kolkata 700012. Email: kuverma@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 46, B B Ganguly Street, 5 th Floor Unit 501, Kolkata 700012. Email: liquidation.manthan@gmail.com
11	Last date for submission of claims	06 th May 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench -II has ordered for the commencement of liquidation of the **Manthan Broadband Services Private Limited** on 06th April 2022.

The stakeholders of **Manthan Broadband Services Private Limited** are hereby called upon to submit their claims with proof, on or before 06th May 2022, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Liquidator: Kuldeep Verma

Date: 08th April 2022

Place: Kolkata

Published on 8.4.2022

1) English Daily - Financial Express (All India Edition)
2) Bangla Daily - Aaj Kaal (West Bengal Edition).